IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 227
Appeal-14/252/2024

IN THE MATTER OF:

Income Tax Officer Ward No. 22 (1) New Delhi ... **Appellant**

Versus

RoC Delhi & Ors. ... **Respondent**

Under Section: 252 (1) of Comp. Act

Order delivered on 15.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4:45 pm, let the petition be listed for hearing on 05.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)

UPASANA